

## **Bhupalam Balasubbrayudu Vs Darisa Narasimhaiah**

**Court:** Andhra Pradesh High Court

**Date of Decision:** June 11, 2018

**Acts Referred:** Usurious Loans Act, 1918 " Section 3, 3(1)  
Code of Civil Procedure, 1908 " Order 34 Rule 11

**Hon'ble Judges:** D.V.S.S. Somayajulu, J

**Bench:** Single Bench

**Advocate:** T.S. Anand, M. Prasada Rao, O. Manohar Reddy

**Final Decision:** Allowed

### **Judgement**